

F. No. 15061/1/2016-FP
Government of India
Ministry of Chemicals & Fertilizers
Department of Fertilizers

Shastri Bhawan, New Delhi-110001
Dated: 16.09.2016

OFFICE MEMORANDUM

**Subject: Constitution of Governing Council and Executive Committee
of Indian Council for Fertilizer and Nutrient Research (ICFNR).**

In order to promote research in the field of fertilizers, setting up an institutional mechanism under Department of Fertilizers was under consideration of the Government for some time. It has now, therefore, been decided to set up Indian Council for Fertilizer and Nutrient Research (ICFNR), an Institution exclusively devoted to promotion of research in fertilizer sector under the Department of Fertilizers. The ICFNR will have a Governing Council and an Executive Council. The constitution of the Governing Council will be as under:


- | | | |
|-------|--|--------------------|
| i) | Hon'ble Minister of Chemicals & Fertilizers | - Chairman |
| ii) | Hon'ble MoS for Chemicals & Fertilizers | - Co-Chairman |
| iii) | Secretary, Fertilizers | - Vice Chairman |
| iv) | Secretary, DAC & FW | - Member |
| v) | DG & Secretary, ICAR | - Member |
| vi) | CMDs of all Fertilizer PSUs | - Members |
| vii) | Four (4) experts in the related field(nominated) | - Members |
| viii) | Joint Secretary(DoF) | - Member Secretary |

2. The constitution of the Executive Committee is as under:

- | | | |
|-------|---|--------------------|
| i) | Secretary, Fertilizers | - Chairman |
| ii) | Joint Secretary, DoF | - Member Secretary |
| iii) | All other Joint Secretaries, DoF | - Members |
| iv) | Joint Secretary, DAC & FW | - Member |
| v) | DDG, ICAR | - Member |
| vi) | CMD, RCF | - Member |
| vii) | CMD, NFL | - Member |
| viii) | CMD, MFL | - Member |
| ix) | CMD, FACT | - Member |
| x) | Director, IIT, Delhi | - Member |
| xi) | Four (4) experts in the related field(nominated)- | Members |

3. The Governing Council will meet at least once in 6 months and Executive Committee will meet at least once in 3 months. The terms of reference of ICFNR is as under: -

- (i) To undertake/promote research in the area of fertilizer manufacturing technology, use of raw material and innovation in fertilizer products through partnership and collaboration with various research institutions, fertilizer industry and other stakeholders.
 - (ii) To examine and comprehensively deliberate R&D project proposals submitted by various R&D organizations/Academic institutions, for suitable recommendations for funding.
 - (iii) To play a supportive role for identifying and formulating long range technology plans and working out suitable mechanism for adoption of indigenous processes.
 - (iv) To identify and promote eco-friendly micro nutrients and pesticide coated slow release fertilizers and also to ensure reduction of Carbon Footprint of Fertilizer sector and energy efficient operation.
 - (v) To undertake and promote research in bio fertiliser and its derivatives with appropriate coating or blending so as protect and increase soil fertility.
 - (vi) To undertake and promote research in organic fertiliser and its derivatives with suitable coating or blending so as to protect and increase the soil fertility.
 - (vii) To promote dissemination of information on latest developments in Fertilizer sector and also to support new ideas and changes for effecting improvements in fertilizer industry.
 - (viii) The centre will work in close collaboration with other research institutions/centres/institutes and will also decide and disseminate the research work already undertaken by them.
 - (ix) To undertake all such activities which will promote the core idea of ICFNR.
4. ICFNR will be located at National Fertiliser Limited (NFL)'s registered office at A-11, Sector -24, NOIDA-201301. NFL will provide Secretarial assistance including staff for the ICFNR.
 5. In order to create initial fund for the ICFNR and make the same operational, seed money will be provided by Fertilizer PSUs to the tune of Rs. 5.0 crores annually. Subsequently, the ICFNR may be funded by Department of Fertilizers through plan fund allocation.
 6. This issues with the approval of Hon'ble Minister of Chemicals & Fertilizers and Parliamentary Affairs.


(D.P. Srivastava)
Director
Tel. 2338 9839

To

- i. Secretary to all Ministries/Departments of Government of India.
- ii. Secretary (Coordination), Cabinet Secretariat, Rashtrapati Bhawan, New Delhi
- iii. Joint Secretary(AJ), Prime Minister's Office, South Block, New Delhi
- iv. Joint Secretary(INM), D/o Agriculture, Cooperation and Farmers Welfare, Krishi Bhawan, New Delhi.
- v. Deputy Director General, Indian Council of Agricultural Research(ICAR), Krishi Bhavan, New Delhi
- vi. Director, Indian Institute of Technology (IIT)-Delhi, Hauz Khas, New Delhi
- vii. CMDs of all PSUs under Department of Fertilizers
- viii. Guard File

Copy to:

- i. PS to Hon'ble Minister of Chemicals & Fertilizers and Parliamentary Affairs, Shastri Bhawan, New Delhi
- ii. PS to Hon'ble Minister of State for Chemicals & Fertilizers and Road Transport, Highways and Shipping, Shastri Bhawan, New Delhi
- iii. Sr PPS to Secretary (F), D/o Fertilisers, Shastri Bhawan, New Delhi
- iv. PS to Additional Secretary & Financial Adviser, D/o Fertilisers, Shastri Bhawan, New Delhi
- v. PS to Joint Secretary(DP)/Joint Secretary (SKL)/Joint Secretary (AKP)/Economic Adviser, D/o Fertilisers, Shastri Bhawan, New Delhi
- vi. All Directors/Deputy Secretaries of D/o Fertilisers, Shastri Bhawan, New Delhi
- vii. Director-NIC, D/o Fertilisers, Shastri Bhawan, New Delhi